

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

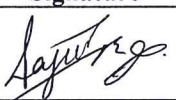
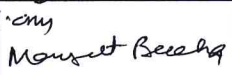
SINGLE BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)



ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.267/252/HDB/2017
NAME OF THE COMPANY	Zenith Consultants Software Pvt Ltd
NAME OF THE PETITIONER(S)	Zenith Consultants Software Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	sajeevratnaadvocate@gmail.com 9533631522	
MANJEET BUCHHA	PCS	Manjeet bucha@gmail.com 9346955001	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
JOSEKUTTY V.E	Dy ROC APPT. Dy	roc.hyderabad@roc.gov.in 9446065786	
R.C.Mishra	ROC	040-29803827	

Heard Mr.S.Rajeev Ratna, learned counsel along with Mr.Mannjeet Buchi, learned PCS for the Applicant and Mr.R.C.Mishra, Registrar of Companies along with Mr.Josekutty V.E., Dy.ROC.

Ld.Counsel for the Applicant submits that there is an urgency in this matter that the Company has to make pay payments, salaries and rent, etc. Mr.R.C.Mishra, ROC submit that he would file his report within short time and thus requested time. He is directed to furnish his report well before the next date of hearing. Post the case on 05.01.2018.


Member (Judicial)